

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-20794-JK (LD) of 2024

DATED:-26 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Mining Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each pending including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

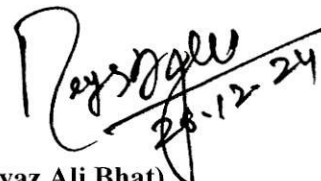
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Dated:-26.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Mining Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)
Assistant Legal Remembrancer



Annexure to the Government Order No.20794-JK(LD) of 2024 dated 26.12.2024

S. No	WP(C) No.	Title of the case	(OIC)
1.	WP(C) No/2024	M/s India Pride Solutions V/s UT of J&K & others	Sh. Mohd. Sayeed, District Mineral Officer, Poonch
2.	OA No./2024	Raj Nath Dhar & another V/s UT of J&K & others.	Sh. Sanjeev Gupta, Senior Drilling Engineer, Jammu
3.	WP(C) No. 2904/2023	Imtiyaz Ahmad Bhat v/s UT of J&K & others	Sh. Tariq Ahmad Reshi, JKAS, District Mineral Officer, Anantnag.
4.	WP(C) No. 1470/2024	Saqib Bashir V/s UT of J&K & others.	Sh. Naseer Ahmad Bhat, District Mineral Officer, Shopian
5.	WP(C) No/2024	M/s Bhawani Brick Kiln V/s UT of J&K	Sh. Verinder Singh, District Mineral Officer, Jammu
6.	WP(C) No. 1518/2024	Mohammad Yousuf v/s UT of J&K & others.	Sh. Tariq Ahmad Reshi, JKAS, District Mineral Officer, Anantnag.
7	WP(C) No/2024	M/s Kalika Stone Crusher V/s UT of J&K	Sh. Verinder Singh, District Mineral Officer, Jammu
8	OA No/2024	Yash Pal & others V/s Ut of J&K & others.	Sh. Sanjeev Gupta, Senior Drilling Engineer, Jammu
9	WP(C) No/2024	M/s Riaz Stone Crusher V/s UT of J&k & others.	Sh. Sandeep Gupta, District Mineral Officer, Doda.
10	OA No. 1163/2022	Mehraj ud din & Anr V/s Union Territory of J&K & Ors	Sh. Mohd Ashraf Wani, JKAS, Mining Department.

